

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. C.P.(IB)-14 /(MB)/2023

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

NAME OF THE PARTIES: - Piramal Capital & Housing Finance Limited
V/s
Unique Multicon India Private Limited

APPEARANCES: -

FOR THE FINANCIAL CREDITOR : Adv. Neeraj Rathi

FOR THE CORPORATE DEBTOR : Adv. Mallika Joshi

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

C.P. (IB)-14(MB)/2023- Due to technical glitches the matter could not be heard,
list this matter for hearing on **26.06.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Manish Tiwari

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)